

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Dr. Pramod Deo, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri R.Krishnamoorthy, Member**
4. **Shri S.Jayaraman, Member**

**Petition No. 102/2008
along with
I.A.No. 25/2008**

In the matter of

Approval of incentive based on availability of transmission system of Northern Region for the year 2007-08.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited, Jaipur
2. Ajmer Vidyut Vitaran Nigam Ltd., Ajmer
3. Jaipur Vidyut Vitaran Nigam Ltd, Jaipur
4. Jodhpur Vidyut Vitaran Nigam Ltd, Jodhpur
5. Himachal Pradesh State Electricity Board, Shimla
6. Punjab State Electricity Board, Patiala
7. Haryana Power Generation Corporation Ltd., Panchkula
8. Power Development Department, Govt. of J&K, Jammu
9. Uttar Pradesh Power Corporation Ltd, Lucknow
10. Delhi Transco Ltd, New Delhi
11. BSES Yamuna Power Ltd., Delhi
12. BSES Rajdhani Power Ltd., New Delhi
13. North Delhi Power Ltd., New Delhi
14. Chief Engineer, Chandigarh Administration, Chandigarh
15. Uttaranchal Power Corporation Ltd, Dehradun
16. North Central Railway, Allahabad

..Respondents

ORDER

Through this petition, the petitioner seeks approval for incentive based on availability of the transmission system of Northern Region for the year 2007-08 in terms of the Central Electricity Regulatory Commission (Terms and Conditions of

Tariff) Regulations, 2004, as amended from time to time. The petitioner has claimed incentive for the year 2007-08 as per the following details:

S. No.	Transmission System Elements	Pro rata Equity (Rs. in lakh)	Availability in %	Incentive (%)	Incentive claimed (Rs. in lakh)
1.	Intra-regional AC transmission system	276870.02	99.4689	1.4689	4066.94
2.	Intra-Regional Rihand-Dadri HVDC System of Northern Region	34479.44	96.9256	1.9256	663.94
3.	Inter-Regional HVDC Systems of Northern Region				
	Vindhyachal HVDC (50%)	4156.44	98.9088	3.9088	162.47
	Sasram HVDC (50%)	809.05	99.2822	4.2822	34.65
4.	Inter-regional AC transmission lines of Northern Region				
	NR-WR (50%)	2659.01	99.5239	1.5239	40.52
	ER-NR (50%)	3311.90	99.9063	1.9063	63.13
5.	Bilateral Faridabad Transmission System-Haryana	1561.46	99.8594	1.7137	29.03
6.	Bilateral Strengthening Scheme + Mau-Balia transmission line-UPPCL	918.73	99.7137	1.7137	15.74
	Total	324766.05			5076.43

2. The petition is admitted. The petitioner has provided evidence of service of copy of the petition on the respondents. The respondents may file their reply within four weeks with an advance copy to the petitioner who may file its rejoinder within two weeks thereafter. Date of hearing of the petition shall be intimated later on.

I. A. No.25/2008

3. This interlocutory application has been filed for an ad interim order to permit the petitioner to realize incentive based on availability of transmission system as claimed in the main petition. We direct that the petitioner, as an interim measure, shall be paid 80% of the incentive claimed in the main petition.

4. With this order, I.A .stands disposed of.

Sd/-	sd/-	sd/-	sd/-
(S.JAYARAMAN)	(R.KRISHNAMOORTHY)	(BHANU BHUSHAN)	(DR.PRAMOD DEO)
MEMBER	MEMBER	MEMBER	CHAIRPERSON

New Delhi dated the 19th September 2008